

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 275 of 2017 &
I.A. No. 2512 of 2019

IN THE MATTER OF:

Mcdonald's India Pvt. Ltd. & Ors.Appellants

Vs.

Vikram Bakshi & Ors.Respondents

Present:

Appellants: Mr. Sudipto Sarkar and Mr. Rajiv Nayar, Sr. Advocate with Mr. Amit Dhingra, Ms. Niti Dixit, Mr. Raunaq B. Mathur, Mr. Sumit Chopra, Mr. Abhishek Tiwari, Mr. Shivam Kumar Raheja, Ms. Zahra Aziz, Ms. Gaeti Kman and Mr. Pranav V Kamnan, Advocates for A-1, 2 & 3.

**Respondents: Mr. Tejas Karia, Mr. Gauhar Mirza and Mr. Sushil Jethmalani, Advocates for R-1.
Mr. Rohit Sharma, Mr. Atul Agarwal and Mr. Rounak Nayak and Mr. Anshul Chowdhary, Advocates for HUDCO.
Mr. Satyajit Sarna, Advocate for R-8 & 9.**

With

Company Appeal (AT) No. 280 of 2017

IN THE MATTER OF:

Vikram Bakshi & Ors.Appellants

Vs.

Connaught Plaza Restaurants Pvt. Ltd. & Ors.Respondents

Present:

Appellants: Mr. Tejas Karia, Mr. Gauhar Mirza and Mr. Sushil Jethmalani, Advocates.

**Respondents: Mr. Sudipto Sarkar and Mr. Rajiv Nayar, Sr. Advocate with Mr. Amit Dhingra, Ms. Niti Dixit, Mr. Raunaq B. Mathur, Mr. Sumit Chopra, Mr. Abhishek Tiwari, Mr. Shivam Kumar Raheja, Ms. Zahra Aziz, Ms. Gaeti Kman and Mr. Pranav V Kamnan, Advocates for A-1, 2 & 3.
Mr. Rohit Sharma, Mr. Atul Agarwal and Mr. Rounak Nayak and Mr. Anshul Chowdhary, Advocates for HUDCO.
Mr. Satyajit Sarna, Advocate for R-8 & 9.**

ORDER

22.08.2019: By way of last chance 'Mr. Vikram Bakshi' is given opportunity to settle the matter with HUDCO, failing which the appeals may be heard on merit. It is desirable that HUDCO also takes step in their interest, to settle the matter with 'Mr. Vikram Bakshi' instead of prolonging the litigation before any forum.

Post these appeals 'for orders' on **18th September, 2019 at 2:00 PM** on the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk